

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF HIGHER EDUCATION

RAJYA SABHA
UNSTARRED QUESTION NO- 29
ANSWERED ON- 07/12/2022

Future of students enrolled in fake Universities released by UGC

29 Shri Mohammed Nadimul Haque:

Will the Minister of **Education** be pleased to state:

- (a) whether Government has any alternative provisions in place for the students who were enrolled in the universities declared fake by the University Grants Commission (UGC);
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the degrees retrospectively conferred by these fake institutions hold any value as of now;
- (d) if so, the details thereof; and
- (e) if not, alternative plans of Government to compensate those students who studied from these universities?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(DR. SUBHAS SARKAR)

(a) & (b): At the beginning of every academic session, UGC issues Press Release and Public Notice regarding State-wise list of fake Universities in the country in national dailies and newspapers in Hindi and English to warn the aspiring students, guardians and the public at large not to take admission in the courses run by the self-styled, unauthorized fake Universities/Institutions of higher education functioning in different parts of the country.

In addition to this, UGC writes letter to State Chief Secretaries, Education Secretaries and Principal Secretaries to take action against fake universities/institutes located in their jurisdiction.

(c) to (e): Self-styled institutions /fake Universities are not entitled to award degrees. Also, degrees awarded by these institutions are invalid for higher education/ employment.
